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आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL

Sub: Cause List for Friday 13.03.2026

sh MKG
JA

Sl.No	Appeal No.	Assessee Name	Bench	EH/ Club No.
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COURT ROOM 2

Before Shri Aby.T.Varkey, JM & Ms.Padmavathy.S. AM

1	MA 8/CHNY/2026 (ITA 1435/CHNY/2025)	[A] RAGHU BADRACHALAM	C	
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Before Shri S.S.Viswanethra Ravi, JM & Ms.Padmavathy.S. AM

1	ITA 2702/CHNY/2025	[A] PSTS HEAVY LIFT AND SHIFT LTD. (For Clarification)	B	
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Before Ms.Padmavathy.S. AM & Shri Manu Kumar Giri, JM

1-3	SA 89-91/CHNY/2026 (ITA 1001-1003/CHNY/2026)	[A] ASOKAN RAMADASS	A	
4	SA 87/CHNY/2026 (ITA 1230/CHNY/2026)	[A] RAVINDRAN RADHA	B	
5	SA 92/CHN/2026 (ITA 1388/CHNY/2026)	[A] RUSSEL PREMNATH RAJAPPA	B	
6	SA 88/CHNY/2026 (IT(TP)A 34/CHNY/2026)	[A] IVY MOBILITY SOLUTIONS PRIVATE LIMITED	D	
7	SA 93/CHNY/2026 (ITA 3877/CHNY/2025)	[A] SRI LAKSHMI AMMAL EDUCATIONAL TRUST	B	
8	SA 94/CHNY/2026 (ITA 2364/CHNY/2025)	[A] JEPPIAR FISHING HARBOUR MUTTON P LTD.	A	
9	SA 95/CHNY/2026 (IT(TP) 37/CHNY/2026)	[A] DECISION MINDS INDIA P LTD.	D	
10,11	ITA 1625/CHNY/2025, 3207/CHNY/2024	[A] BPJ HOLDINGS PVT. LTD. (For Clarification)	B	

EARLY HEARING PETITIONS

1	ITA 370/CHNY/2026	[A] KAICHETTY SUBRAMA RAVI	C	17
2	ITA(TP) 5,6/CHNY/2024	[A] MRF LTD.	D	18

CLUBBING PETITIONS

1	ITA 3370/CHNY/2025 ITA 319/CHNY/2026	PRANUTHI MURALI KRISHNAN	B A	26
2	ITA 3683/CHNY/2025 ITA 3587/CHNY/2025	MITESH SURANA	B A	27
3	ITA 3717/CHNY/ ITA 416-418/CHNY/2026	PERIASAMY JANAKAR	B C	28

TRANSFER PETITIONS (To be transferred to "D" Bench)

1	IT(IT)A 4/CHNY/2025 ITA 773/CHNY/2025 ITA 704/CHNY/2025	[A] NOORUDDIN RAFIUDEEN SHARIFF AHMAD ZAKI SANDEEP NARAYANASAMY	B B B	24
2	ITA 3751, 3752/CHNY/2025	RAJESWARI IYER	B	25

The Link for Hybrid Hearing is <https://itatchennai.my.webex.com/meet/court room 2>

CHENNAI
DT:12/03/2026

DRAWING AND DISBURSING OFFICER

12.3.2026

— Anna Page 2



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आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL

Sub: List of cases adjourned from Friday 13.03.2026

Sl.No	Appeal No.	Assessee Name	Bench	Adjourned to
1	MA 20/CHNY/2026 (ITA 1568/CHNY/2025)	[D] M.N.CHOKKANA CHETTIAR TRUST	A	27.03.2026
2	MA 16/CHNY/2026 (ITA	[A] MRT NO.1, CHARITABLE TRUST	A	27.03.2026
3	MA 18/CHNY/2026 (ITA 1470/CHNY/2024)	[D] GENTLE COMMOTRADE PRIVATE LIMITED	A	27.03.2026
4	MA 23/CHNY/2026 (ITA 3181/CHNY/2024)	[D] GANESAN ANBUSELVAM	B	27.03.2026

CHENNAI
DT:12/03/2026


DRAWING AND DISBURSING OFFICER

12.3.2026